

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 423
TO BE ANSWERED ON 17.11.2016

FUNCTIONING OF DRDAs

423. DR. VIRENDRA KUMAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the organisation and functioning of District Rural Development Agencies (DRDAs);
- (b) the amount spent by the Government on said agencies during the last three years and the current year, State/ UT-wise and year-wise; and
- (c) the details of the achievements made thereunder as on date State/UT-wise?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI RAM KRIPAL YADAV)**

(a): The District Rural Development Agency (DRDA) is a registered society registered under the Societies Registration Act, 1860 or a distinct cell in the Zilla Parishad having a separate identity. The responsibilities of DRDA include planning for effective implementation of anti-poverty programmes, coordinating with other agencies-Governmental, non Governmental,, technical and financial for successful programme implantation; enabling the community and the rural poor to participate in the decision making process, overseeing the implementation to ensure adherence to guidelines, quality, equity and efficiency; reporting to the prescribed authorities on the implementation; and promoting transparency in decision making and implementation.

(b) & (c): The details of funds released to the States/UTs for DRDAs under the DRDA Administration Scheme for the last three years and current year, are given at Annexure.

Annexure

**Annexure referred to in reply to part(b) & (C) of the Unstarred Question No. 423
for answer on 17.11.2016 in the Lok Sabha**

(Rs. In lakh)

S. No.	States/UTs	2013-14	2014-2015	2015-2016	2016-2017(till 31.10.2016)
1	Andhra Pradesh	1863.04	887.85	747.32	269.14
2	Telangana		573.11	362.39	157.12
3	Bihar	2122.25	1322.71	1219.16	691.75
4	Chhatisgarh	1163.15	1097.85	913.38	282.31
5	Goa	127.37	114.71	76.88	35.56
6	Gujarat	1495.39	1071.88	1143.79	489.71
7	Haryana	1242.29	1029.59	830.18	339.08
8	Himachal Pradesh	687.37	621.89	447.80	292.64
9	Jammu & Kashmir	1161.49	794.04	905.33	434.78
10	Jharkhand	1409.54	929.43	872.41	474.98
11	Karnataka	1571.91	1296.69	1206.94	484.43
12	Kerala	836.80	596.57	744.47	298.29
13	Madhya Pradesh	3073.11	2485.64	1687.48	1072.11
14	Maharashtra	2234.16	1700.80	1802.40	661.6
15	Orissa	2251.23	1714.41	1419.89	553.84
16	Punjab	1078.72	955.21	803.07	329.69
17	Rajasthan	2237.34	1808.84	1435.05	587.58
18	Tamil Nadu	2253.67	2017.03	1606.39	1174.76
19	Uttar Pradesh	4928.99	3127.84	2549.36	1244.96
20	Uttaranchal	795.98	660.80	397.68	215.53
21	West Bengal	960.92	785.79	454.09	216.47
22	A & N Isaland	41.16	8.00	9.00	47.8
23	D&N Haveli	0.00	8.00	8.00	23.9
24	Daman & Diu	0.00	0.00	0.00	0
25	Lakshadweep	25.51	9.00	8.00	0
26	Pondicherry	25.51	25.00	25.00	0
27	Arunachal Pradesh	1297.11	1031.72	631.51	100.41
28	Assam	2024.99	1726.88	1598.01	100.41
29	Meghalaya	509.35	506.58	213.61	100.41
30	Manipur	670.76	429.82	358.96	124.43
31	Nagaland	690.54	352.92	203.9	100.41
32	Mizoram	573.67	413.45	423.28	100.41
33	Sikkim	88.87	64.74	65.57	0.00
34	Tripura	558.81	331.21	237.03	124.43
GRAND TOTAL		40001.00	30500.00	25407.33	12438.59